

OA 392/06

Notes of the Registry

Orders of the Tribunal

Copy of Order with notice may be sent to all respondents by regd. post / AD.

the Applicant, if work is available.

Send copies of this order to the Respondents along with notice and free copies of this order be given to Ld. Counsel for both sides.

^{13/7/06}
Member (A)

ORDER DATED 12.7.2006

Learned Counsel for the Applicant seeks permission to withdraw the O.A. The O.A. is accordingly allowed to be withdrawn with no order as to costs.

Shri P.R.J. Dash, B.S.C. is present and heard.

^{13/7/06}
Member (A)

^{13/7/06}
Vice-Chairman

Memo filed by the applicant for withdrawal of O.A. For order.

Bennu

Order dt. 12.7.06

The copy of Order may be given to both the Counsels.

^{13/7/06}
S. O. J.

^{13/7/06}